

The Right to Early Childhood Care Bill, 2023

MR. CHAIRMAN: The Right to Early Childhood Care Bill, 2023. Dr. V. Sivadasan.

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for the right to early childhood care to all children in the country and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: Only introduction and no description is required.

The question was put and the motion was adopted.

DR. V. SIVADASAN: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2023 (amendment of article 326)

MR. CHAIRMAN: The Constitution (Amendment) Bill, 2023 (amendment of article 326). Dr. John Brittas.

DR. JOHN BRITTAS (Kerala): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

DR. JOHN BRITTAS: Sir, I introduce the Bill.

The Representation of the People (Amendment) Bill, 2023

MR. CHAIRMAN: The Representation of People (Amendment) Bill, 2023. Dr. John Brittas.

DR. JOHN BRITTAS (Kerala): Sir, I move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

The question was put and the motion was adopted.

DR. JOHN BRITTAS: Sir, I introduce the Bill.